

मंत्रालय द्वारा किया जायगा। वह मंत्रालय केन्द्रीय हिन्दी निदेशालय में इस कार्य के लिए एक अनुवाद एकांश (यूनिट) बना रहा है।

(ग) इस मंत्रालय की आवास योजनाएं अलग अलग राज्य सरकारों के मार्फत क्रियान्वित की जा रही हैं और सीधे इस मंत्रालय द्वारा नहीं, इसलिए आवास के काम स्वयं उन राज्य सरकारों द्वारा ही नियत किये जाते हैं।

t[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Eight.

(b) Not yet. The translation of all Government of India Manuals and procedural literature is to be undertaken by the Ministry of Education who are setting up a Translation Unit in the Central Hindi Directorate for this purpose.

(c) As the Housing Schemes of this Ministry are being implemented through respective State Governments and not directly by this Ministry, the application forms are prescribed by the State Governments themselves.]

सरकारी मुद्रणालयों के कर्मचारियों के सेवा सम्बन्धी नियमों का हिन्दी में अनुवाद

११. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार के मुद्रणालयों के कर्मचारियों पर लागू होने वाले सेवा सम्बन्धी नियमों का हिन्दी में अनुवाद कराया जा चुका है; और

(ख) यदि नहीं, तो इस सम्बन्ध में क्या व्यवस्था की जा रही है ?

t [TRANSLATION OF SERVICE RULES OF EMPLOYEES OF GOVERNMENT PRESSES INTO HINDI

11. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Service Rules applicable to the employees of the Government of India Presses have been got translated into Hindi; and

(b) if not, what arrangement is being made in this connection?

निर्माण, आवास और संभरण उपमंत्री (श्री अनिल के. चन्दा) : (क) भारत सरकार के मुद्रणालयों के कर्मचारियों पर लागू होने वाले सेवा सम्बन्धी नियमों का अभी तक हिन्दी में अनुवाद नहीं हुआ है।

(ख) इस सम्बन्ध में किये जा रहे प्रबन्ध की रूपरेखा राज्यभाषा के बारे में १० अप्रैल, १९६० को जारी किये गये राष्ट्रपति के निदेश में दी गई है।

t[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The Service Rules applicable to the employees of the Government of India Presses have not so far been got translated into Hindi.

(b) Presidential directive on official language issued in April, 1960, outlines the arrangements being made in this connection.]

INDIAN PILGRIMS TO 'KAILASH' AND 'MANSAROVAR'

12. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to refer to the answer given to Starred Question No. 14 in the Rajya Sabha on the 8th August, 1960 and state:

(a) whether the pilgrims who had gone to 'Kailash' and 'Mansarovar'

t[English translation.

in May, 1960, have submitted any report to Government on their return; and

(b) if the reply to part (a) above be in the affirmative, whether they have mentioned any difficulties which they came across there during their pilgrimage?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) : (a) No, Sir.

(b) Does not arise.

'HISTORY OF FREEDOM MOVEMENT OF INDIA'

13. SHRI MAHESWAR NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the stage of the progress reached in the

s of compilation of the 'History of Freedom Movement of India', and when the publication is likely to be made available to the public?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): The first volume of the "History of Freedom Movement of India" is in the press and is expected to be released in January, 1961. The work of compilation of the remaining two volumes is in progress.

EARNINGS BY PRISONERS BY PRODUCING YARN AND CLOTH ON AMBAR CHARKHAS

14. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the answer given to Unstarred Question No. 292 in the Rajya Sabha on the 29th August, 1960 and state the amount of money that was earned by producing ambar yarn and cloth on Ambar Charkhas by the prisoners in the prisons which have adopted Ambar Charkha Scheme during the year 1958-59?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : The information is being collected and it will be laid on the Table of the House.

हिन्दुस्तान मशीन टूल्स की परिसम्पत् का उत्पादन कार्यों के लिये उपयोग

१५. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दुस्तान मशीन टूल्स लिमिटेड की ऐसी कितनी परिसम्पत् है, जिनका उपयोग उत्पादन-कार्यों के लिये नहीं किया जा रहा है या नहीं किया जा सका है ; और

(ख) कब तक उनके उपयोग इस प्रयोजन के लिये किया जायगा ?

t [UTILISATION OF ASSETS FOR PRODUCTIVE PURPOSES IN THE H.M.T.]

15. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) how much of the assets of the Hindustan Machine Tools Limited are not being utilised or could not be utilised for productive purposes; and

(b) by when they will be so utilised?!

उद्योग मंत्री (श्री मनुभाई शाह) :
(क) कोई भी नहीं, श्रीमान् ।

(ख) प्रश्न ही नहीं उठता ।

† [THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) None, Sir.

(b) Does not arise.]

हिन्दुस्तान मशीन टूल्स में कॉस्ट एकाउंटिंग सिस्टम

१६. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या हिन्दुस्तान मशीन टूल्स लिमिटेड, बंगलौर में कॉस्ट एकाउंटिंग सिस्टम चालू कर दिया गया है; यदि हां, तो कब से ?

† [] English translation.